

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1649**

TO BE ANSWERED ON THE 15TH MARCH, 2023/ PHALGUNA 24, 1944 (SAKA)

SERVICES OF CISF TO PRIVATE SECTOR

1649 # SHRI JUGALSINH LOKHANDWALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether CISF lends its services to the private sector thereby generating any revenue for Government; and

(b) if so, the details of the revenue generated by CISF during the last three years?

ANSWER

**THE MINISTER OF STATE FOR HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): As per CISF Act, 1968, Central Industrial Security Force (CISF) is deployed for security duties of private industrial undertakings at the request and cost of the management on the basis of threat assessment.

Revenue earned and credited to the Consolidated Fund of India on account of deployment of CISF on security services for private sector undertakings during last 3 years is as under:

Year	2019-20	2020-21	2021-22
Amount (Rs)	₹ 98,90,60,330	₹ 1,11,54,96,912	₹ 1,15,21,69,545

CISF also provides technical consultancy service to industrial establishments. Revenue earned and credited to the consolidated Fund of India by way of consultancy fee from Private Sector during last 3 years is as under:

Year	2019-20	2020-21	2021-22
Amount (Rs)	₹ 37,50,000	00.00	00.00
